उपसभापति । मंदी जी इस बात की श्रोर प्यान आपका खींचा गया है । इस सिलसिले में श्राप इसको हिन्दी में कर दीजिएगा।...(व्यवधान)

श्री मोहम्मद अफजल उर्फ मीम अफजलः (उत्तर प्रदेश) : मैडम, ...(व्यवधान)

**उपसभापति** : पहले बिजनेस तो हो जाने दीजिए।...

The question is:

That leave be granted to introduce a Bill to give effect to the South Asian Association for Regional Cooperation on Suppression of Terrorism and for matters connected therewith or incidental thereto.

It is your maiden introduction of the Bill.

SHRI R. L. BHATIA: Madam, I introduce the Bill.

*The motion was\* adopted.* 

THE DEPUTY CHAIRMAN; Now, there is one Motion for reference of the Bill to the Joint Committee. Kumari Selja is going to move it.

# MOTION FOR REFERENCE OF THE BELL TO JOINT COMMITTEE

# [THE COPYRIGHT (SECOND AMENDMENT) BILL, 1992]

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): Madam, I beg to move that this House concurs in the recommendations of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to amend the Copyright Act, 1957 and resolves that the following Members of the Rajya Sabha:

- 1. Dr. Baldev Prakash
- 2. Dr. Naunihal Singh.
- 3. Shri Mohammed Azfal alias Meem Afzal

- 4. Shri Dineshbhai Trivedi
- 5. Dr. R. K. Poddar
- 6. Dr. Sanjaya Sinh
- 7. Shri S. Viduthalai Virumbi
- 8. Shri Vishvjit P. Singh
- 9. Shri Syed Sibtey Razi
- 10. Shri Madan Bhatia
- 11. Shrimati Veena Verma
- 12. Shri B. K Hariprasad
- 13. Shri Iqbal Singh
- 14. Shri G. Swaminathan
- 15. Shri Subramanian Swamy

be nominated to serve on the said Joint Committee.

The question was proposed and the motion was adopted.

SHRI V. NARAYANASAMY (Pon dicherry): Madam, some of the news papers are giving distorted news \_\_\_\_\_ (Interruption)...

(श्री शंकर दयास सिंह: (विहार):
मैडम, पृथ्वी का जो सफल प्रक्षेपण हुआ...
व्यवधान) प्रक्षेपण हुआ, उसके लिए राज्य सभा की धोर से वैज्ञानिकों को द्याई अली जाहिए । दूसरे, उपराष्ट्रपति जी के संबंध में भी ग्रापकी छोर से बधाई जानी चाहिए, यह में आपसे निवेदन करना चाहता है।

(धी मोहस्य अफजल उर्फ मीम अफजल (उत्तर प्रदेश) : हाऊस ने कर दिया था । उपराष्ट्रपति के लिए ग्रीर... (व्यवदान)

श्री संकर बयास सिंह: ग्ररे भई, इनकी तरफ से भी जाना चाहिए।

उपसभापति : अच्छा । दो जीजों की बधाई भेज दें ... (खबा नि).. आप बैहेंगे तो बधाई भेजी जा सकती है ।... (व्यवधान)... ऑनरेबल मैम्बर्स, बैठिए।... (व्यवधान...

I cannot send congratulations when Members are standing and agitating.

# [उपसभावति]

(Interruptions)... Please take your seats. (Interruptions)... please. (Jn. etrruptions)...

# श्री राम नरेश यादयः (उत्तर प्रदेश) : मैडम,...(ब्यवधान)...

THE DEPUTY CHAIRMAN: We are talking about something good. Ram Nareshji, for iheaven's sake, please one minute. (Interruptions)...

श्री राम नरेश यादव : उसमें जोड़ने के लिए निवेदन कर रहा हूं। (व्यवधान)...

उपसभापति श्ररे वैठिए न । ... (व्यवधान)...

श्री राम नरेश यादव : पृथ्वी का जो सफल प्रक्षेपण हुआ है और इस संबंध में भारतीय वैज्ञानिकों ने जो योगदान दिया है, सारे भारत कि वैज्ञानिक बधाई के पात हैं क्योंकि, इससे बड़ा...(अयवधान)... नहीं हो सकता था।... (अयवधान)...

## उपसभापति राभ नरेश जी, बैटिए न । ... (व्यवधान)

SHRI V. NARAYANASAMY: Madam, some newspapers... (Interruptions) ...

THE DEPUTY CHAIRMAN; I will allow you. Please take your seat. (Interruptions) ...

अफसोस की बात यह है, दुख होता है कि गलत बत पर तो सब लोग इकट्ठे खड़े हो जाते हैं, एक अच्छी बात किसी ने रेफर की, पूरा हाऊस उसमें शामिल है। सादव जी, यह कोई जरूरी नहीं है कि आप अकेले बोले हैं तो आपका नाम जाएगा, पूरे हाऊ स का नाम जाएगा। आपका नाम सरे फेहरिस्त भी हो सकता है, कोई हर्ज नहीं है उसमें।

सो चीजों की बधाई है । एक तो हमारे गए चेयरमैंन और इस देश के उपराष्ट्रपति कल चुने गए हैं, उसके लिए हम हाऊ स की तरफ से उन्हें बधाई देते हैं, पूरे हाउस की तरफ से श्रीर उम्मीद करते हैं कि उनका जो पांच साल का कार्यकाल होगा वह सफलतापूर्वक रहेगा श्रीर सब लोग उनके साथ श्रच्छी तरह से सहयोग देंगे : दूसरे जो पृथ्वी भेजी गई है, उसी सफलता के लिए हम मुबारकबाद देते हैं हमारे साईटिस्ट्स को, जिन्होंने उसमें हिस्सा लिया, जिन्होंने उसको भेजा

We great them and we would like the Secretariat to send our congratulations to our Chairman and to the scientists and to the Prime Minister, of course, and to Prof. Abdul Kalam and everyone involved in it. (Interruptions) ...

SHRI V. NARAYANASAMY: Madam, some newspapers are.....

उथसभापति : बोलिए। ग्रापने परमिशन ली ग्रागे ग्राने की ?

SHRI V. NARAYANASAMY: Madam, with your permission of course.

#### उपसभापति : ठीक है । बोलिए।

SHRI V. NARAYANASAMY: Madam, of late some of the newspapers have started writing some news item which are untrue and which will give a wrong opinion about some of the Central Ministers. There is a news item in *Pioneer* which says, "CBI raids a firm -of M. M. Jacob's son-in-law". This news item is a totally distorted one. (*Interruptions*) ...

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, how can he... (Interruptions) ...

SHRI MOHAMMED AFZAL *alias* MEEM AFZAL (Uttar Pradesh). I think, Mr. Jacob is sitting here. (*Interruptions*) ... Mr. Jacob should defend himself. (*Interruptions!*)...

श्री सुरेश पचौरी: (मध्य प्रदेश) : महोदया, मिस्टर जैंकब का कोई लड़का नहीं है और वे इस सदन के माननीय सदस्य हैं, हमारे मंत्री हैं । . . . . . (व्यवधान) . . . . . मिसिज ग्राल्वा यहां बैठी हुई हैं, वे स्पब्टीकरण दें कि क्या सी० बी० ग्राई० की रेड मिस्टर जैंकब के सनइन लॉ के यहां हुई है ? . . . (व्यवधान) . . . मिसिज ग्रात्वा से हम स्पष्टीकरण चाहते हैं।...(ध्यवधान)...इससे पहले कहा, गया कि उनके लड़के के यहां छापा पड़ा मिस्टर जैकब के यहां कोई लड़का नहीं है ।... (**व्यवधान**) ... महोदया, इससे भी गंभीर बात यह है कि मिस्टर जैकब की पत्नी दिवगत हो गई है, ग्रभी कोई पत्नी नहीं है।

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### (ध्यवधाम)

SHRI MOHAMMED AFZAL alios MEEM AFZAL: Madam, the Minister can move a privilege motion and he can take the grievance to the respective newspapers. (Interruptions) ...

श्री सुरेश पचौरी ३ मैडम, मंत्री जी यहां वैठी हैं, हम स्पष्टीकरण चाहेंगे कि क्या मिस्टर जैकब के सन इन लॉ के यहां रेड हुई ? . . . (व्यवधान) . . .

SHRI V. NARAYANASAMY: Madam, the news item... (Interruptions) ...

THE DEPUTY CHAIRMAN: Let him finish. (Interruptions) ...

**श्री अज़ीत जोगी :** (मध्य प्रदेश): एक-एक करके मंत्रियों के खिलाफ लिखने का एक केम्पेन साचाल कर रखा है। एक ग्रन्य पत्न में...(व्यवधान)...

SHRI P. UPENDRA (Andhra Pradesh) Madam, I am on a point of order. (Interruptions) ...

THE DEPUTY CHAIRMAN: Please let him finish. (Interruptions) ... Let him finish first. (*Inerruptions*)...

**श्री अजीत जोगी** : इसी सदन के किसी सदस्य ने जे०पी०सी० फ्रॉडकर रही

# है...(व्यवधान)... हमारे मंत्री बारे में लिखा।...(व्यवधान)...

SHRI KAMAL MORARKA (Rajasthan)- It is a kown issue. I don't know why... (Interruptions).

SHRI V. NARAYANASAMY: I am raising this issue to clear the doubt. (Interruptions), Madam, this news refers to the son-in-law of Mr. Jacob. who was involved... (Interruptions)... and his hosue was raided. (Interruptions).

THE DEPUTY CHAIRMAN: I said, please. (Interruptions). Nothing can be heard if everybody... (Interruptions). Plaese sit down.

SHRI V. NARAYANASAMY: It was such an untrue statement... (Interruptions).

## उपसभापति : मंत्री जी को बुलाते हैं। बैठ जाइये।...(व्यवधान)...

DR. JINENDRA KUMAR JAIN (Madhya Pradesh). Madam, an allegation is made against me.

## उपसभापति : ऋषिका कोई नहीं है। . . . (व्यवधान)

DR. JINENDRA KUMAR JAIN: Madam, an allegation has been made against me. (Interruptions). I may please be allowed to... (Interruptions).

THE DEPUTY CHAIRMAN: Please take your seat.

#### ग्राप जरा पीछे तो जाइये ।

## श्री सुरेश पचौरी : क्या उनके यहां छापा पड़ा...(व्यवधान)

THE DEPUTY CHAIRMAN; I have not permitted you. Please take your seat. I don't want anybody to speak (Interruptions). Just a minute. Please. This is a very serious matter Therefore, one basic reason. ... (Interruptions) I am a witness to it

that Mr. Jacob does not 'have any son. I know he has only four daughters. I am aware of the situation. (Interrup tions\* Just a minute. It is a very serious matter. Mr. Jacob is a quiet person. . He has got four daughters. First the allegation came that his son was Involved in something. He does not have any son.

SHRI S. JAIPAL REDDY: Madam, I am on a point of order.

THE DEPUTY CHAIRMAN: 1 will allow you. Then again there is a propaganda. .. (Interruptions). It should not go like this.

SHRI S. JAIPAL REDDY; I am on a point of order.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Mr. Jacob is very much present in the House. (Interrtiptions) .

SHRI S JAIPAL REDDY: Madam, I am on a point of order.

THE DEPUTY CHAIRMAN; Yes.

SHRI P. UPENDRA: We respect him very much. (*Interruptions*).

THE DEPUTY CHAIRMAN: He is refuting it.

SHRI S. JAIPAL REDDY; Let me at the very outset share your high regard for Mr. Jacob'. Having stated that, let me make it clear that these are not matters to be clarified either by the Chair or by any Member..

THE I-ZSPUTY CHAIRMAN: No. Why? They are... (*Interruptions*).

SHRI S. JAIPAL REDDY:.... or by any Mmister when the matter has not been raised in the House. (*Ir*,*xpj*:

SHRI V. NARAYANASAMY: Mr. Jacob is an innocent Minister. (*Interruptions*). He is very upset.

SHRI S. JAIPAL REDDY: If the matter was raised, in flhe House... (*Interrup*<sup>1</sup> ^*ris*)

THE DEPUTY CHAIRMAN: He wants to raising a matter of privilege. He is raising a matter of privilege. (Interruptions,). Please. Will everybody be quiet for one minute?

#### ग्राप भी बैठ जाइये, एक मिनट।

One minute. Mr. Narayamni.-ny can e to me and r:e Las given a notv:a of privilege. He told me... (*Interruptions*). Yes, against the paper, because Mr. Jacob does not 'have a son. (*Interruptions*,). He said that papers are making wrong allegations against him. If he wants to give a matter of privelege,it is for us to decide. (Interruptions). Please keep quiet.

SHRI KAMAL MORARKA; Newspapers write against everybody.

SHRIMATI RENUKA CHOWDHURY<sup>7</sup> (Andhra Pradesh): Madam, ... (*Interruptions*).

THE DEPUTY CHAIRMAN: That is for the Chair to decide. Any Member.. . (Interruptions).

SHRI V. NARAYANASAMY: Madam...

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, will you please keep quiet for a minute? Will you please keep quiet for a minute? Let me bandle the situation. If a newspaper is making a wrong allegations against anybody^ any Minister or any Member has thw right to send a privilege motion. It is for the Chair to accept it or not to accept it. He is raising it. Why do you object to it? Every day Members are raising privilege matters.

DR. JINENDRA KUMAR JAIN: Madam, I am on a point of order. (Interruptions).

श्री संघ प्रिय गौतमः (उत्तर प्रदेश)ः मेरा पोइट ग्राफ आर्डर है।

उपसभापति : क्या है ? मंत्री जी बोल रही हैं ।

THE MINISTER OF STATE IN THE MINISTRY PERSONNEL, OF PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA). just want "to say very dearly that I have clarified this morning that there has been no raid of any kind on the so-called Mr. Mathew, who "has been mentioned today, who happens to be the Minister's son-in-law. He is not connected in any way with Krishnamurthy's l investigations. categorically say that the CBI has informed I very clearly that they have not at all raided or investigated him... (Inter. ruptions)...

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THE DEPUTY CHAIRMAN: Now that matter is closed... (*Interruptions*) ...

DR. JINENDRA KUMAR JAIN: Madam, some Members in this House while deliberating on this, mentioned aiy name :.. (Interruptions).

नाम क्यों उपसमापति : श्रापका

श. जिनेन्द्र कुसार जैन : उनसे पुछिए जिन्होंने सिया . . . (स्वबद्याम)

SHRI 1/ NARAYANASAMY: Mr. Jain, I have not taken your name. Why are you dragging yourself into the picture;... (Interruptions)...

THE DEPUTY CHAIRMAN: Now, Mr. Narayanasamy, will you go back to your seat? ...(Interruptions)...

DR. JINENDRA KUMAR JAIN: Mr. Pachouri mentioned my name... (Interruptions)..,

भी सुरेश पद्मौरी : महोदया मैंने इनका नाम नहीं लिया . . . (**व्यवधान**) मैंने आपका नाम नह लिया, श्राप गलत बोल रहे हैं...(व्यवदान) मैंने कहा कि मिस्टर ओकब का कोई पुत्र नहीं है, भ्रामे भी कोई चांसेज नहीं है क्योंकि

उनकी पत्नी दिवंगत हो गई है, और कोई दूसरी पत्नी नहीं है, इसलिए पुत्न होने की गुंजाइश नहीं है।

DR. JINENDRA KUMAR JAIN: They said I had written a letter... (Interruptions)...

THE DEPUTY CHAIRMAN: Please. let me hear him.

श्रारोप बहुत मैने लिया (व्यवद्याम्) रिकार्ड वेख लीजिए (व्यवधान)...

DR. JINENDRA KUMAR JA1N-, They are making allegations... (Inter ruptions)...

## उपसभाषति : ग्रापका क्या प्राव्लम है?

**SHRI** BHUBANESWAR KALITA (Assam): Madam, because we are present in this House and we are witness to it, I can say Ifliat Mr. Pachouri has not taken the name of Mr. Jain, There is no need for any clarification and let us proceed with the listed business. We shall consider the matter closed. ... (Interruptions,)...

DR JINENDRA KUMAR JAIN: Madam... (Interruptions) ...

THE DEPUTY CHAIRMAN: Just a second. I will allow you Please, just a minute... (Interruptions)...

श्राप बैठो तो एक सेकेंड। एक शिनट वैठिए तो...(**व्यवधान**) ग्रापका नाम जिनके लिए कहा जा रहा है कि उन्होंने लिया, वह कहते हैं मैंने नाम लिया नहीं। मैं रिकार्ड देख लुंगी कि नहीं सिमा । श्राप क्यों ग्रापने सिर पर ले रहे हैं कि नाम लिया . . . (श्यवधान)

DR. JINENDRA-KUMAR. JAIN: Madam, they said that the letter written by me to the Prime Minister... (Interruptions)...

THE DEPUTY CHAIRMAN: They did not say that. I did not hear it... (*Interruptions*) ... Please... (*Inter. ruptions*) ...

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Nothing is going on record. I am not permitting it... (Interruptions)... Mr. Jacob's matter is closed... (Interruptions) ,... Dr. Jain Saheb, I must tell you that nobody took your name in regard to that because you have not written the letter to the newspaper. Did you write against Mr. Jacob?... (Interruptions) ... Then it is over. Why should you... (Interruptions) ...

DR. JINENDRA KUMAR JAIN: I will show every word that I have written in my letter to the Prime Minister. .. (Interruptions)...

THE DEPUTY CHAIRMAN: Now the matter is over... (*Interruptions*)...

DR. JINENDRA KUMAR JAIN: They challenged it. Mr. Kalita and Mr. Pachouri challenged it. You can see the records... ((Interruptions)...

THE DEPUTY CHAIRMAN: I am not permitting it. Please... (Interruptions) ...

DR. JINENDRA KUMAR JAIN: You can see the records... (Interruptions) ...

THE DEPUTY CHAIRMAN: I am not allowing.

श्री सूरेश पचोरी: हमारे मंत्रियों की छिब विकृत करने का ये प्रयास कर रहे हैं ... • प्रवधन

उपसभापति बैठिए, ৰীত जाइए... (ब्यवधान) ग्राप भी श्रपनी जगह जाइए...(व्यवधान) मेहरबानी बैठिए...**(व्यवधान)** डा० साहब, जहां जैकब साहब के लड़के-लड़कियों और दामाद की बात हुई, उसमें आपका कोई ताल्लुक नहीं है। ग्रापका नाम किसी ने नहीं लिया, इसलिए इस मसले पर ग्रापका कोई जिक्र नहीं है, आपको एक्सप्लेनेशन देने की जरुरत नहीं मामला खत्म हो गया...(ब्यवधान) भाषर साइब ग्राप कुछ बोल रहे थे ... (स्यवधान)

श्री संघ प्रिय गौतम: महोदया, मुझे इंप्राजत दें...(व्यवधान)

## जसभापति बैठ जाइए, बैठिए... (व्यवधान)

I am not permitting. Please keep quiet... (Interruptions)...

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, what about my privilege motion against the Finance Minister?

THE DEPUTY CHAIRMAN.- Your privilege motion, we are examining it . Since the Government has formed a JPC we have sent your privilege motion for consideration by the Chairman of the JPC. I have sent it to him

SHRI YASHWANT SINHA (Bihar): What about my privilege motion against Mr. George Fernandes... (Interruptions)...

THE DEPUTY CHAIRMAN; Mr. Trivedi, I am sure the Chairman of the JPC will take the matter into consideration... (*Interruptions*)

SHRI DINESHBHAI TRIVEDI; I hope the JPC is the competent authority. But still the privilege motion remains the property of the House.

THE DEPUTY CHAIRMAN: Yes, the privilege motion is definitely a property 'of the House. But because they are discussing the matter.. *Interruptions*) Just a minute... (Interruptions)

SHRI DINESHBHAI TRIVEDI: Has a specific reference been made to the JPC to look into this also?

THE DEPUTY CHAIRMAN; Because that matter relating to the scam is before the JPC, I have written to the Chairman of the JPC to look into that matter also and find out. Until and unless I get the correct informa-. tion, I cannot reject or accept it.

SHRI DINESHBHAI TRIVEDI: But it still remains a property of the House... (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Dipen Ghosh, I am not allowing you. {Interruptions)...

SHRI DIPENGHOSH (West Bengal): I am also 'a signatory to the privilege motion.

## उपसभापति : ग्राप बैठ जाइए, ग्रापको मैं बाद में बात करती हूं।..... (व्यवधान)

I am not discussing that matter... (Interruptions) Please, Mr. Dipen Ghosh... (Interruptions) I am not allowing you.. . (Interruptions) Please, Mr. Dipen Ghosh, will you please sit down?... (Interruptions) I am not allowing it. Mr. Yashwant Sinha, what are you saying?

SHRI YASHWANT SINHA: I was enquiring about the fate of the privilege notice that I had given against Mr. George Fernandes.

THE DEPUTY CHAIRMAN: You and Mr. Dayanand Sahay?

SHRI YASHWANT SINHA: Yes.

THE DEPUTY CHAIRMAN: Your privilege motion deals with a Member of the other House. So I have sent a letter to the Speaker of the other House to look into the matter and accept the privilege motion because he should deal with that. I cannot call the Member of the other House before our Privileges Committee. Let that Privileges Committee deal with the Member of the other

त्यागी जी, भ्राप क्या कहना चाहते हैं ?

भी शास्ति त्यागी (उत्तर प्रदेश) मैडम, ब्रापको मालुम है और पूरेदेश को मालुम है कि ब्राज पूर्व प्रधान मंत्री स्वर्गीय पाजीव गांधी का जन्म दिवस है और सागा देश उस को मना रहा है। मैं समझता हं कि इस सदन की शान होगी कि इस सदन से सदभावना ग्रीर सांप्रदायिक सीहार्द ग्रीर सर्वधर्म समभाव का संदेश पूरे देश को जाए।

मैं अश्वा करता हं कि सभी माननीय सदस्य इसको स्वीकार करेंगे कि इस सदन से यह मैसेज देशवासियों को मिले ।

धन्यवाद ।

श्रीमती सत्या बहिन :(उत्तर प्रदेश): उन्होंने अपनी जान कुरबान की है देश के लिए।...(**अधवधान**)

SHRI BHUBANESWAR KALITA: We all associate ourselves with it.

SHRI S. JAIPAL REDDY; Madam, 3'ou will kindly recollect that yesterday when I raised the matter about the manner in which the permit to stay had been granted to Win Chadha, the Home Minister, the Leader of the House, was good enough to assure the House that a statement would be made by the "Government today. We are sorry to find that it is not listed in the business. We are also not aware whether any statement will be made at all today. So will you kindly throw some light on that?

THE DEPUTY CHAIRMAN: I spoke to the Minister. And the Secretary-General informed me that during the course of the day, Mrs. Alva was going to make a statement on that. We will inform the House. We will either have a supplementary list of business or we will put it on TV monitors. That statement will come.

भी कृष्ण लाल शर्मा : (हिमाचल प्रदेश) : महोदया, एक मिनट के लिए मुझे भी इजाजत दे दीजिए...(व्यवधान)

مهتم مجه اجازت دیں (مداخلت). . ]

<sup>†[]</sup> Transliteration in Arabic Script.

उपसमापति : एक एक करके बोलेंगेतो सब को इजाजत दे दुगी।...(व्यवधाम) श्री दिग्विजय सिंह जी न्नाप वेथा कहती

श्री दिग्विजय सिंह: बिहार अभी त्यागी जी ने कहा कि भाज राजीव गांधी का जन्म दिन है औरर उनका जन्म दिन मनाया जा हा है। मैं एक सवाल पूछना चाहता है कि मैं आज इस उम्मीद में बैठा हुआ था कि शायद उनके मरने के बाद जो वर्मा कमीशन बैठा था उसकी रिपोर्ट आङ आ जाएगी । सरकार के पास विख्ले कुछ महीनों से यह रिपोर्ट पड़ी हुई है ग्रीर तरह तरह की खबरें समाचार पत्नों के माध्यम से हम को मिल रही हैं। मैं भारत सरकार से अनुरोध करता ह कि आज 5 बजे तक भारत सरकार वर्मा कमीशन की रिशोर्ट सदस के पटल पर रखे। मैं गृह मंत्री जी से म्राश्वासन चाहंगा कि इसकी जानकारी सदन की दी जाए।

THE DEPUTY CHAIRMAN: Fernandes, the same thing.

SHRI KAMAL MORARKA: Madam, this is a very serious matter. Why is Mr. Rajiv Gandhi's assassination report not laid on the Table cf the House?... (Interruptions) . What is the delay?

SHRI JOHN F. FERNANDES (Goa): Madam, we made a demand in this House that the portrait of our late leader, Shri Rajiv Gandhi, should be put up in, the Central Hall. I want to know from the hon. Parliamentary Affairs Minister as to what atcion he hag taken to fulfill this demand.

SHRI YASHWANT SINHA: Madam, is there anyone in the Government who can respond to us? I find that the treasury benches are absolutely benefit of anyone who can reply to the Members' queries.

THE DEPUTY CHAIRMAN: There are four M inisters...

SHRI YASHWANT SINHA; Yes, there are Ministers. But everyone knows that during Zero Hour, important issues are raised by Members and it is your directive that either the Leader of the House or the Parliamentary Affairs Minister Mr. Jacob, should be present. These are the two people who can respond. There is nobody out of these two. It is your directive, Madam.

THE DEPUTY CHAIRMAN: I will find out... (Inerrtuptions) .. .1 will find out from the Home Minister... (Interruptions) ...

SHRI KAMAL MORARKA: Why did they not lay the report on Shri Rajiv Gandhi's assassination? What is the reason?... (Interruptions)...

VITHALRAO MADHAVRAO JADHAV (Maharashtra): Madam, we want to know why... (Interruptions) .. .We want to know why this report is not laid on the Table. Madam, this is a very important... (Interruptions) ...

THE DEPUTY CHAIRMAN: This is a very bad habit... (Interruptions) ... It is very unfortunate that Members unnecessarily... (Interruptions) Please... (Interruptions).. .It is a serious matter about the Verma Commission Report which is being raised by Members who are concerned about Rajivji's assassination. It is becoming a political issue. The Minister cannot reply if everybody wants to question at the same time... (Interruptions) .. .Let the Minister answer... (Interruptions).. .No, I don't allow... (Interruptions) ... Mr. please your Jadhay. take (Interruptions)... Please don't make it a habit. It is not becoming of a Member of Rajya Sabha at least. Please sit down... (Interruptions).. .Please take your seats... (Interruptions).. .1 have said please. I beg of you... (Interruptions) .. .Please, all of you take your seats. Let us go ahead with the business. I beg of you, please take you seats.

SHRI VITHALRAO MADHAVRAO JADHAV: I wanted to highlight the importance. That was my intention ... (Interruptions) ...

उपसभापति : जैकब साहब दीजिए जल्दी, बात खत्म हो जाए। वर्मा कमीशन का किस्सा खत्म होने दीजिए। (ध्यवधान)

THE MINISTER OF STATE IN THE MINISTRY **PARLIAMENTARY** OF AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, I did not listen to the talk going on here, just went out for a moment. Now, I came to know that Members wanted to know whether the Verma Commission Report is to be laid on the Table or not. I am not in a position to give a reply at the moment because we have not taken a decision in this matter... (Interruptions) ...

SHRI N. E. BALARAM (Kerala): That matter is over.

SHRI MURASOLI MARAN (Tamil Nadu): Why are they not laying the Report on the Table of the House? what is the delay?

SHRI VITHALRAO MADHAVRAO JADHAV; Madam Deputy Chairman, we want to know... (Interruptions)... This is a serious matter... (Interruptions) . We want to know what the Minister is going to say.

श्री एस० एस० अहल्यालिया :(बिहार) महोदया, यह मसला इससे पहले भी सदन में उठ चुका है श्रौर हरबार चेयर से यह भारतासन भाता रहा है कि जनरल परपजेज कमेटी की बैठक इसका फैसला करेगी कि स्वर्गीय राजीव गांधी का चिल सेंटल हाल में लगेगा या नहीं खगेगा। जनरल परपजेज कमैटी कई हो चुकी हैं। उसने राजीव गांधी जी का चित्र लगाने के बारे में क्या फैसला किया है, यह सदन को बताने की क्रपाकरें।

THE DEPUTY CHAIRMAN: Please sit down... (Interruptions).. .Please sit down... (interruptions).. .Let me answer. It is the General Purposes Committee of the Lok Sabha. The Speaker of the Lok Sabha has to decide .because the Central Hall is within the control of the Lok Sabha, not the Rajya Sabha. If it were under the Rajya Sabha, we would have done it ... (Interruptions) ...

SHRI S. S. AHLUWALIA: Madam, you said that the General purposes Committee would decide it. We want to know what they have decided . . . (Interruptions) . . We want to know what they have decided... (Interruptions).. .You can communicate to the Members... (Interruptions) ...

THE DEPUTY CHAIRMAN: Please sit down. I cannot hear when many of you speak like this... (Interruptions) .. .Do not behave like this.. • (Interruptions).. .You see, this is a serious matter. Some Members had raised the issue... (Interruptions).. • It was raisted in the House as to when Rajivji's photograph would be put up in the Central Hall of Parliament. I took it up with the Speaker of the other House. I personally went and talked to him and discussed the matter with him. It is for the Speaker to decide. It is not within the right of the Rajva Sabha to decide where" Rajivji's photograph will be put up in the Central Hall. It is for the Lok Sabha. You ask the Lok Sabha... (Interruptions)....

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): You respond here... (Interruptions) ...

## भी लास बहाबुर शासकी जी के फीटों के बारे में भी कहा गया था .... (व्यवधान) ।

SHRI S. S. AHLUWALIA: Madam, we want to know the status of this Committee... (Interruptions)... What is the status of the Geaeral Purposes Committee? I want [Shri S. S. Ahluwalia]

know whether they have decided on it or they have rejected it. What is the status of our demand? ... {Interruptions) .. .We want to know the status of our demand... (Interruptions) ...

THE DEPUTY CHAIRMAN: You ask from the Government about that ... (Interruptions).. .You ask the Parliamentary Affairs Minister... (Interruptions) ...

SHRI S. S. AHLUWALIA: Madam, you gave an assurance to the House, to the Members, that it would be done... (Interruptions) ...

THE DEPUTY CHAIRMAN: Please sit down, Mr. Ahluwalia. I did not assure the House. You are misleading the House. I did not assure the House that I would do it. I only assured the House that I would convey the message to the Speaker of the Lok Sabha. That is all. And, whatever assurance I have given to the House, I have complied with it and it is for the Speaker to do it. You can ask the Parliamentary Affairs Minister to find out from the Speaker. Now, the matter is closed... (Interruptions)

श्री संघ प्रिय गौतम : लाल बहादुर शास्त्री जी का फोटो सेन्ट्रल में लगाने के बारे में क्या राजीव गांधी जीका लगे... (ब्यवधान)

श्री अजीत जोगी : शास्त्री जी की याद प्रापको कब ग्राई ?

श्री संघ प्रिय गौतमः मैं कहना चाहता हं कि .. (व्यवधान)

SHRI MOHAMMED AFZAL alias MEEM AFZAL: Madam,... (Interruptions) ...

THE DEPUTY CHAIRMAN: No, I am not allowing you... (Interruptions) ...

SHRI N. K. P-. SALVE (Maharashtra): Madam,... (Interruptions)... Madam, in the light of what you have said,... (Interruptions)

राजीव गांधी जी ाक चित्र लगेगाया नहीं लगेगा, यह बताया जाय । जनरल परपंत्रेज कमेटी की बैठक में क्या फैसला हम्रा ? यह म्राश्वासन दिया गया था।

.. .Will the Government give information to this House as to whether they are going to put up Rajivji's photograph in the Central Hall or not?... (Interruptions) ...

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Madam,... (Interruptions) ...

THE DEPUTY CHAIRMAN: Order, please... (Interruptions) order. Order, please... (Interruptions) ...

SHRI N. K. P. SALVE: Madam, ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Yes, Mr. Salve... (Interruptions).. .Order, please. I am not allowing anything. I have called Mr. Salve... (Interruptions) ...

SHRI N. K. P. SALVE: Madam... (Interruptions)

THE DEPUTY CHAIRMAN: I have not permitted you, Mr. Afzal. Anybody speaking without my permission is not going on record because this House is going out of control. Please take your seat, Mr. Afzal.

SHRI MOHAMMED AFZAL alias MEEM AFZAL:\*\*

THE DEPUTY CHAIRMAN: Please take your seat, Mr. Afzal. I am not giving you permission.

SHRI MOHAMMED AFZAL alias MEEM AFZAL:\*\*

THE DEPUTY CHAIRMAN: Please take your seat.

<sup>\*</sup>Not recorded.

SHRI N. K. P. SALVE: Madam, you have expressed your helplessness.

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THE DEPUTY CHAIRMAN: No. Not my helplessness.

... (व्यवधान) ... ...(स्यवधान)... बैठिए, स्रभी नहीं।

SHRI N. K. P. SALVE: Madam, you have expressed your helplessness in the matter of implementing the wishes of this House so fair as the Central Hall is concerned. We do not blame you at all in the matter. But what you have observed is extremely disconcerting. The question is: Does of the Central Hall or not? That is the issue.

THE DEPUTY CHAIRMAN: That is for the House to decide. ..

SHRI KAMAL MORARKA: That is not the issue...

SHRI N. K. P. SALVE: That is the issue.

THE DEPUTY CHAIRMAN: That is for the House to decide.

SHRI N. K. P. SALVE; The point is this, madam. This House is the part of the Parliament itself. And the en tire precincts of the Parlia ment belongs to the Parliament as a whole, of both the Houses. And, therefore, tour wishes cannot be con sidered as utterly irrelevant. I would like to know ....

THE DEPUTY CHAIRMAN: Mr. Salve, I would suggest...

SHRI N. K. P. SALVE- Let me com. plete, Madam. For this specific purpose, Madam, I request you to kindly convene a meeting of all the Leaders of the parties in the House so that they are able to express our wishes and come to some conclusion, and then jointly take up the matter with the Speaker of the Lok Sabha. If this House wants that it should have nothing to do so far as the management and control of the Central Hall is concerned, then, let that be the view

taken. But speaking for myself... (Interruptions) But, speaking for my self, I think, this House must be consulted in the control and manage ment of any part of the percincts and property... (Interruptions)

SHRI KAMAL MORARKA: Madam, I don't think... (Interruptions)

थी मीहरमद अफबल उर्फ मीम अफबल: मैंडम, मझे बहुत सीरियस श्राक्षजक्शन है कि एक तस्वीर पर घटों बहस की इजाजत दी जा सकती है लेकिन जो लोगों का कत्लेग्राम हो रहा है उस पर मैं कहना चाहता हूं मगर ग्राप मझे इजाजत दे रही हैं। मैडम, यह ग्रफसोस की बात है कि एक तस्वीर के लिए **शाधे घंटे से बह**स उठायी जा रही है ग्रौर इस पर श्रादमी बोलना चाहता है । . . . (व्यवधान) ... मैं भ्रापसे जानना चाहता हूं कि हजारों लोगों का जो बोसनिया में कल्लेकाम हो रहा है क्या आपको उसकी कोई चिंता नहीं है, जो ग्राप मुझे इजाजत *नहीं दे* . . . (व्यवधान) .

<sup>†[]</sup> Transliteration in Arabic Script.

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थी मोहम्मद अफजल उर्फ मीम अफजलः राजीव गांधी के कातिलों को पकड़ नहीं सकते और तस्वीर लगाना चाहते हैं ... (ब्यवधान)...

شي مُحَدِّرا فضل عرف م . افعنل: اجريگاندگي مے قاتلوں کو پکر منبی سکتے اور تصویرلگانا

श्री एन० के० पी० सास्त्रे: ये रोज के करते हैं।

श्री मोहम्मद अफजल उर्फ मीम अफजरा : शर्भ आती चाहिए।

ىرى مخدّانىشل ىخف م ْ اقعشل : مشرّم

श्री एन • के श्री • साहते : ये रोज \* करते हैं . . . (**व्यवधान)** . . . ग्रापने सुझे श्राइडेंटिफाई किया ... (व्यवधान) ... ये रोज \*करते हैं ये लोग समझते हैं ... (व्यवधान) ... ग्राप क्यों \*करते हैं । . . . (व्यवधान) . . . मैडम, यह हम लोगों की गरिमा ग्रौर प्रतिष्ठा का सवाल है। ... (व्यवदान) ...

भी मोहम्पद अफजल उर्फ मीन्न अफ 🕬 : पहले उनके कातिलों को पकडिए । तब भ्रापको उनकी तस्वीर लगाने का हक बनता है। मैं कहता हूं कि पहले राजीव गांधी के कातिलों को पकडिए । (व्यवधान) . . .

تٹری مخترافضل عون م افضل: پیلے ال مے قالون كو بكريسيد تب أب كوان كاتصوير لكان کامن بنتا ہے۔ یس کتابوں کر پیلے راجو گارھی مے قاتلوں کو کی سے ... "مدا ضلت"

Bill to Joint Committee

श्री एन, के. पी. साल्बे: श्राप \* हो, बैठिए । ... (स्ववधान) ... ग्राप \* हो बोठिए । ... (स्वबधान) ... मैंडम, यह सवाल तस्वीर का तो है ही मगर इसमें इससे बड़ाएक ग्रीर प्रश्न हैं...(श्यवधान)

श्री मोहम्मद अफजन उर्फ दीय अफजल : भैंने तस्वीर की मुखालफत नहीं की है। राजीव गांधी के कातिलों को पहले ... (व्यवधान)...

بتری محدانفنل وفء افضل: میں نے نصور کی مخالفت نہیں کی سیے۔ راجو کا رہی كة قاتلول كو يبلي ... «مداخليت "...

THE DEPUTY CHAIRMAN: Please go back to your seats. (Interruptions)

श्री मोहम्मद अफजल उर्फ भीम अफजल: पहले उनको गिरफ्तार किया जाय । उनको पकडिए, ग्राप वर्मा कमीशन की रिपोर्ट को पेश करें। ... (व्यवधान)...

شرى مخددانعنى عرف م العنى : بسط ان كو گرفتارکیاجائے۔ان کو پکڑسیے۔ اُپ ورما

THE DEPUTY CHAIRMAN: Pleased go back to your seats. (Interruptions)

श्री एम, के, पी. सःस्ये: द्याप बैठ जाइए । ... (अथवधान) ...

THE DEPUTY CHAIRMAN: Please go back to your Seats.

<sup>\*</sup>Exptihged as ordered by the Chair.

SHRI S. JAIPAL REDDY: Madam Deputy Chairperson...

श्री एन० के० पी० सास्ये: मैंडम तस्वीर का ावाल ... (ध्यवधान) ... मैंडम, मुझे सुन लीजिए, मुझे कंपलीट करने दें। श्रापने मुझे झाइंडैटिफाई किया है। मैंडम, तस्वीर के साथ ... (ध्यवधान) हमारी भावनायें जुड़ी हैं।

मैडम, तस्वीर के साथ हमारी भावनायें जुड़ी हैं (स्थवधान) सदन की गरिमा का सवाल है । सदन की प्रतिष्ठा का सवाल है । यह मैं ग्रापके सामने उठा रहा हूं सब से बड़ा सबाल यह है (स्थवधान)

श्री मोहम्भद अफजल उर्फ भीम अफजल : मैडम, मैंने एक लक्ष्ज भी तस्त्रीर के खिलाफ नहीं कहा (व्यवधात)

خری محداِفضل عرض - انعشل : میرُم یس نے ایک نفظ بھی تعسویر سکے خلاف نہیں کہا...

THE DEPUTY CHAIRMAN: Mr. Afzal, please go back to your seat. No, first you please go to your seat.

श्री मोहम्मद अफजल उर्फ मीम अफजल:
मैं बताना चाहता हूं कि राजित गांधी
का जिस दिन कत्ल हुग्रा था, मैं पहला
अपोजीशन का मादमी था जो उनके घर
गया था। यहां हांउस के ग्रंदर रत्नाकर
पाण्डय साइब ने (क्यवशन)

خرى محافضل كوف انعنل بمي بتا**ناچا بتا بول ك** داجيوكا برهى كاجس ول قتل بوانغا ميں پبلاا پوزيش كادى عداجوائك گھرگيا تھا۔ بهاں باكس كے درون اكراب<sup>5</sup>

مما تیب نے ... «مدافلیت"...

उपसभापति : उधर पीछे जाइए ।

I will ask him if you keep - quiet. If all of you keep quiet, I will ask him.

श्री एन० के० पी० सास्ते : जिस तरीके से यहां सीरियस मसले उठाए जाते हैं (स्वश्रमन) उन मसलों को मजाक समझा जाता है । रोज श्रापके सामने गम्भीर मसते ग्राते हैं । एक मिनट खड़े हो कर कोई बात करना चाहता है तो (स्थमधान) ग्रापने मुझे श्राइडेंटिफाई किया है । यह एकः, की ग्रवहेलना करना चाहते हैं (स्थमधान)

THE DEPUTY CHAIRMAN: Mr. Afzal, just a second.

श्री एस. एस. अहसुवालिया: धिनकार है ऐसे लोगों पर (अवस्थात)

उपसम्माति : बैठ जाइए । बैठ जाइए । Everybody, please sit down.

श्री एस॰ एस॰ अहल्यालिया : जितनी भर्त्सना की जाए उतनी कम है । ऐसे शब्दों का प्रयोग करते हैं ... (कश्याक) देश की एकता भीर अखन्डता के लिए कूर्यान तो हो नहीं सकते (व्यवधान)

उपसमापति : बैठ बाइए । (व्यवधान) विलकुल चुप रहिए, एक मिनट प्लीज (व्यवज्ञान)

It is very serious matter. Please keep quiet. I request everybody.

श्राज राजीव जी का जन्म दिन है और सद्भावना दिवस है। सदभावना दिवस के श्रंदर एक छोटी सी बात जन्होंने ग्रगर उठाई है, उनके लिए सेंटीमेंट की बात है (व्यवधान) ग्राप सुनिए। मेरी बात सुनिए (व्यवधान) सुन तो लीजिए। ग्राप सुनना नहीं चाहते हैं।

May be, Bosnia is very important for you.

<sup>†[]</sup> Transliteration in.Arabic Script.

# जिपसमापति**।**

415 Motion for reference, of

मगर जो सवाल यहां उठ रहा है यह श्राज से नहीं उठ रहा है । जिस दिन से राजीय जी की हत्या हुई, यह सवाल यहां रत्नाकर पाण्डेय जी ने उठाया या। रत्नाकर पाण्डेय जी ग्रब इस हाउस के मैम्बर नहीं हैं। इस सवाल पर उन्होंने चिठ्टियां लिखी हैं। मैंने ग्रभी हाऊस में बताया कि मैं स्पीकर साहब से स्वयं जा कर मिली, इस बारे में वैदातचीत की (ब्रावधान) एक मिनट ग्राप चुप नहीं रह सकते हैं।

I don't know why they can't keep quiet for a minute.

सुनिए । स्राप भी कुछ बोलना चाहते हैं मगर जो मैम्बर्स के ग्राज सेंटीमेंटस हैं ग्रापको उनका भी ख्याल रखना चाहिए। राजीय जी ने भी देश के लिए जान दी है। अगर मैम्बर्स उनके लिए एक तस्वीर लगाने की बात कर रहे हैं तो प्रापको मैंने यह तो नहीं कहा था कि आप क्लिक्ल ही नहीं बोलेंगे। भगर जद तक एक बात खत्म नहीं हो जाएगी, मैं प्रापको कैंसे बोलने दे सकती हूं। यह इल्जाम लगाना कि स्रोबे बंदे से तस्वीर की जात हो रही है, यह भी गलत है। आधे घंटे से तस्वींर की बाज नहीं हो ५ही थी। (अथवधान)। ग्रभी ग्राप बैठिए

I am not allowing. What I am saying to him applies to you also, be cause when the Chair gives its ruling, it applies to everyone, not to one particular person. In that case I will have to give ruling for everybody.

That is why I was telling for everyone. Now everybody was asking; many Members wanted to say something. Mr. K. L. Sharma wanted to say something but he did not get agitated that I did not allow him. I cannot allow ten members at the same time. I am trying to regulate this House and I need the co-operation of the Members. You should not get so agitated that you hurt the feeling of others. You can say about Bosnia but let one matter get settled. Now ou go to your seat pleaes let us have sadbhavana feeling in the House.

श्री मोहम्बद अफजल उर्फ मीम अफजल: ब्रापने मुझे कहा है । मैं **माफी** मांगता हुं जनाबेवाली । मेरी बात सुन लीजिये मझे ग्रापने कहा है तो एक मिनट के लिए इजाजत दे दीजिये।

خری مخدافضل عرض م. افضل: آب نے مجھے کہاہے ہیں معانی مانگھتا ہوں جناب والی مبری بات سن سیجے ۔ مجھے آپ نے کہاہد تو ایک مزے کی اجازت وے دیکھے۔

उपसभापति : ग्राप बोल लीजिये । माफी मांग लीजिये ।

MISS SAROJ KHAPARDE (Maharashtra) : First you go back to your seat.

SHRI MOHAMMED AFZAL alias MEEM AFZAL; You cannot say it to me. If the Chair says, I will go back.

<sup>† []</sup> Transliteration in Arabic Script.

भी मोहम्मद अफजल उर्फ मीम अफजल मैंने जो कुछ भी कहा है (व्यवधान)

فری کرافغال موف م. افغال: بی<u>ں نے جو</u> کُریکی کو اسیص ... "مداخلست"...

**उपलगायति** : माफी मांग रहे हैं, सब सोग सून लेंगे ।

श्री मोहम्मच अफजल उर्फ मीस अफजल: मेरा मकसद किसो भी हालत में किसी की दिल क्राजारी करना नहीं था । भगर किसी की दिल आजारी हुई है तो मैं उसके लिए इस हाऊस में खड़े हो कर माफी मांगने के लिए तैयार है, सौ बार तैयार हूं। लेकिन, मैडम, राजीव जी का मसला इस हाउस में ग्रगर उस तरफ से लोगों ने उठाया है, हमारे वजीरे दाखिला इस साल के गयाह हैं कि मैंने राजीव जी की हरणा के बारे में होने वाली हर बहस में हिस्सा लिया है ग्रीर मैं उनकी हत्या के बाद पहला श्रौर ग्राखिरी ग्रापोजीशन लीडर था जो 10 मिनट बाद उनके घर पर गया था और यह रिकार पर मौजूद है। मुझे भी राजीव गांधी इस मुल्क के एक अजीम रहन्मा की हैसियत से अजीज है भीर मैं यह भी जानना चाहता है कि उनकी मौत किन लोगों के हाथ से हुई है। वर्मा कमीशन का सवाल उठाया गया स्रोर यहां पर वजीर साहब ने जिस तरह से गैर जिम्मेदाराना जवाब दिया कि हक्मत ने अभी तक इस पर गौर नहीं किया है वह इंतिहाई श्रफसोसनाक है। मैडम अब मैंने यह बात कही कि तस्वीर का मसला, (व्यवधान) मैं तस्वीर के सिलसिले में बिल्कूल मुखलिफ नहीं हं

मैंडम . . . (व्यवधान) पूरी बात सुन लीजिए मेरी। मैंने माफी मांगी है, मेरे जड़ने को समझने की कोशिश कीजिए ग्रहलवालिया साहव। मैडम, मैंने जब तस्वीर का मसला उठाया तो मैंने उस तस्वीर पर ऐतराज नहीं किया । मैंने यह कहा कि बोस्निया के ग्रंदर हजारों लोगों का कलिग्राम रोजाना हो रहा है । हाउस का श्राज श्राखिरी दिन है और हिंदुस्तान ने हमेशा जहां भी मजालिम हुए हैं उनके खिलाफ कावाज उठायी है । मैंडम, इस सवास को कैने दो दिन-तीन दिन पहुले भी उन्हामे की कोशिश की थी लेकिन इसिकाक से मुझे उसकी इजाजत नहीं मिली। इसलिए आज मैंने पूरी कोशिश की । **मैंने एक जुमला** यह कहा कि ग्राधा घंटा हाउस एक तस्वीर को लगाने पर धगर शहस में खर्च कर सकता है...(व्यवधान)

उपसभापति : ग्रन्छा छोड़िए । वह बात खुत्म हो गयी ।

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैं उन ग्रल्फाज को वापस लेता हूं। मेरा मकसद किसी की दिलाजारी करना तहीं है . . . (व्यवधान)

THE DEPUTY CHAIRMAN: Agreed now.

श्री मोहस्मद अफजल उर्फ मीम अफबल : मैं इनके साथ श्रपनी मांग जोडता हुं कि उनकी तस्वीर लगनी चाहिए । जो दूसरे रहनुमा मिसाल के तौर पर लाल बहादुर शास्त्री साहब का जिक ग्राया, मुझे ग्रफसोस है कि किसी ने उसको सेकेंड नहीं किया । वह मांग भी बड़ी जायज है ,

<sup>†[]</sup> Transliteration in Arabic Script.

]श्री मोह स्∶द ग्रफजल उर्फ भीम श्रफजल]

वह भी लगनी चाहिए । हमें इस पर कोई ऐतराज नहीं है । लेकिन सभी सदस्यों को एक दूसरे की भावनाओं का ख्याल कर<sup>ना</sup> चाहिए श्रौर यह देखना चाहिए कि वह दूसरा सदस्य क्या कहना चाहता है । शृक्तिया ।

उपसभापति : ग्रब ग्राप श्रपनी जगह पर चले जाइये मेहरवानी फर्माकर । इस सद्भावना के माहोल में ग्रपनी जगह पर चले जाइये ।

Let us take Special Mentions. Now, that matter is over. (*Interruptions*).

شری می افضل عرف م افضل : میرامقعد اسی بی والا زاری کرنا کسی بی والا زاری بون به توبی کسی کی ولا زاری بون به توبی اس کے بید اس باؤس میں کو طور می وقت به توبی معانی ما تکف کے لیے تیار بہوں . سوبارتیار بہوں ، اور ما نگف کے لیے تیار بہوں ، سوبارتیار بہوں ، کین میڈم راجیو بی کاسکد اس باؤس میں اگر اس طرف سے دوگوں نے اٹھایا ہے ۔ بہارے میں کو میں کے اوالا بہر کو میں انکی جتیا کے بارسے میں بہونے والی مرتحت ہیں معتدی ہے اور میں انکی جتیا رسی منب بعد انکے گو برگرا تھا اور میں دی رمی بیدا اور آخری اپوزیشن نیٹر دھا بی رمی بیدا اور ایک میرا بیوگاندھی رمی کارٹیوگاندھی اسی منب کے ایک عظم رہنا کی جیتے اور میں انکی جتیا اور میں رمیکارڈ پر موج دیسے وی کو بیار میں کارٹیوگاندھی اسی منب کے ایک عظم رہنا کی جیتے اور میں رمیکارڈ پر موج دیسے میں راہیوگاندھی اس منب کے ایک عظم رہنا کی جیتیت سے اس ملک کے ایک علم میتیت کی ایک علم رہنا کی جیتیت سے اس ملک کے ایک علم میتیت کے ایک علم رہنا کی جیتیت کے ایک علم میتیت کی جیتیت کے ایک علم میتیت کے ایک علم رہنا کی جیتیت کے ایک علم کے ایک علم کی جیتیت کے ایک علم کے ایک علم کی کی جیتیت کے ایک علم کے ایک

ويزبل- اوربس يبعى جاننا چا بتا يول اور يدبي ماننا جابتا بول اوربيبى جاننا جابتا ہون کہ ان کی موست کن ہوگوں کے باکۃ سے ہو ٹی ہے۔ درمانمیشن کا سوال اٹھایاگ اوریہاں ہر وز برصاصب نے جس طرح سے غرزم دادار جواب د باکه حکومیت نے ابھی تک اس برغورتیں کیاہے وہ انتہائی افسوسناک ہے۔ مرام حیب ڈیس نے بدیاست کمی کرتفیو برگامستکه... « مزاخلستهٔ... يس تصوير كيمسليلي مين بانكل مخالف بنيس جول ميرم ... "مداخلت".. يورى مات سن میجند میری . بین نے معانی مانگی ہے می<sup>رے</sup> وزريد كوستحصير ك كوشمش كيحيرًا بلوداليهادب. رياح بين ته وب تصوير المستلدا تفاما تومن نے اس تعدور براع امن بنیں کیا۔ ہیںنے يركهاكمد بوسنيا محاندر برارون اوكون سكا تنل عام روزانه الوربلسهد باؤس كاآت آخری دلن سیے اور بندوستان نے ہیٹ جہاں بھی منظام ہوئے ہیںان کے خلاف اُواز انفال سبے میڈم ، اس سوال کویں نے دو دن يبن ون يبله بعي الخفاف كالوشش كي لقی میکن اتفاق سے مجھے اس کی اوازت بہیں ملی اس میے آج میں نے پوری کوشش کی تقی یں مے ایک جملہ یہ کہا کہ اُوحا گھنٹ ماوم کیک تعويركولنكان براگزىت بى خرچ كرسكتا یے ... المدؤخلیت اللہ

SHRI DINESHBHAI TRIVEDI: Madam, I want to draw your attention...

THE DEPUTY CHAIRMAN: What it is? Let us run the Business of the House. (Interruptions)

SHRI DINESHBHAI TRIVEDI: Madam, this is concerning national 'Padma' awards. For the first time, a 'Padma VMiushan' awardee is behind liars. Let us not make a mistake. Let us not be confused. He is in all, he is behind bar's, not because 'of any Satyagrahha or any national activity. On the contrary, he is behind bars, precisely, for antinationt! activity.

Madam, it is very unfair on the other recepients of 'Padma Vibhushan' or any other decoration. I do not want to generalise. Many of them, most of them, or, may be, all of them, are deserving. But there has to be some kind of a limit. Now, a 'Padma Vibhushan' awardee is behind bars. Madam, he is behind bars for destablisbJng the national economy. I do not know if there is any kind of provision whereby we can recall such awards. We have been far too generous. I am not trying to cast any aspersions on the recepients of various awards. May be, they are deserving. And, they are deserving. But in this regard, we have got to have a serious look. It is only a handful of people in public life, whether they are bureaucrats or politicians. May be, the number & very limited.

Madam, a virus is a very small thing. But once the virus gets into the system, gets into our body, (Time bell rings).. .the entire body gets paralysed. Similarly, it is a question of the national body politic. A virus, whether in the form of a bureaucrat or a politician or a recepient of any award, is not healthy for the body politic. Madam, my point is, there has to be a discussion on this. There . has to be some kind of a law. {Time-bell rings'). There are so many ex-Chairmen of public sector undertakings-I have got a list of them, but I do not want to take the time of the House-who are holding positions...

THE DEPUTY CHAIRMAN": Will you please come to the point and not take the time of the House?

SHRI DINESH BHAI TRIVEDI: Half-a\_minute, Madam.

THE DEPUTY CHAIRMAN: What are you driving at?

SHRI DINESHBHAI TRIVEDI; Today is Sadbhavana day.

And I also associate myself and I think whatever" Shri Rajiv Gandhi or Indira Gandhi or Pandit Jawaharlal

<sup>†[] &#</sup>x27;.Fransliteration in Arabic Script.

[Shri Dinesh Bhai Trivedi]

Nehru or Lai Bahadur Shastri stood for is going down the drain. I would like to know whether the Government can recall this award and whether there is going to be a serious discussion on the issue where we so generously try to distribute these awards.

The second thing is, while the Civil Aviation Minister is here, I would like to know when he is going to place the Imphal crash report on the Table of the House.

SHRI S. JAIPAL REDDY: The matter raised by Shri Dineshbhai Trivedi lhat Padma Vibhushan awarded so Krishnamurty be recalled, be considered by the Government very seriously because we have been very indiscriminate in awarding these decorations. The Government should consider it seriously. I think the suggestion made should be taken in the right spirit. I am sure all sides of the Houfce will agree with this.

SHRI DIPEN GHOSH: Krishnamurty is behind the bars. He was awarded Padma Vibhushan. It is a shame on him. This award should be recalled.

SHRI MURASOLI MARAN: If he is allowed to keep it, he would get Bharat Ratna also. (Interruptions).

THE DEPUTY CHAIRMAN: Let the Minister react to this.

SHRI S. B. CHAVAN: I will get it examined. (Interruptions). it is definitely a matter to be examined. Unless the matter is examined, I cannot possibly promise anything now.

श्री सत्य प्रकाश मालबीय : महोदया: जो राजीव गांधी फाउंडेशन ट्रस्ट है, उसमें से इभ्हें हटायें। यह राजीव गांधी फाउंडेशन ट्रस्ट का भी मेम्बर है। .. (व्यवधान)

श्री विविजय सिंह: मैडम, ग्राज राजीव गांधी के जन्म-दिन पर यह अब से बड़ी

## दिब्युट होगी कि ऐसे मापाक सोगों को उस फाउंडेशन से हटा दिया . . . (व्यवधान)

SHRI DIPEN GHOSH: He was given commendation for collection of donation. (Interruptions).

THE DEPUTY CHIRMAN; It is alleged, according to him... (Interruptions) . I do not know. H« is alleging that...

SHRI SATYA PRAKASH MALAVIYA: What alleging, it is a fact.

SHRI DIGVIJAY SINGH;. It is a known fact that he isa member of the Rajiv Gandhi Foundation Trust. (Interruptions).

THE DEPUTY CHAIRMAN-: 1 am rot aware of it because I am not a member of that. How would I know?

SHRI S. B. CHAVAN: It hag nothing to do with the Government. The Trust is a private body and I cannot say... (Interruptions).

THE DEPUTY CHAIRMAN: Do you want to say anything?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA). I just want to respond to the question raised by hon. Mr. Trivedi about the Imphal crash report. I would like to inform him that the Secretary has approved the placing of this report in the Library of the House. I am not certain whether it has been placed in the Library as yet or not and if it has not been done, it will be placed today. The enquiry report along with recommendations and the Government's views thereon, all these three things, will be placed in the Library of the House.

THE DEPUTY CHAIRMAN: Yes, Shri Krishan Lai Sharma.

SHRI N. E. BALARAM: Just one minute. Who is the Secretary to approve it? We are only asking the

you talking Minister. Which Secretary are about whose sanction is re- f quired? What Secretary are you speaking about?

SHRI MADHAVRAO SCINDIA: It. does not come to the ministerial level, it is dealt with at the bureaucratic level. All right,the Minister (Interruptions). has approved it,

SHRI N. E. BALARAM: We are asking the Minister and he is saying that the Secretary has approved it.

**MADHAVRAO** SCINDIA: The Minister has approved it. [Inter, ruptions).

THE DEPUTY CHAIHMAN; I will look at you. (Interruptions). Yes, Mr. Sharma.

## भी कुल्प सास सर्भाः मैं द्रापके माध्यम से **एक इम्पार्टेंग्ट विषय की त**रफ सदन का भीर सरकार का ध्यान खींचना चाहता हं . . . (स्यवधान)

THE DEPUTY CHAIRMAN-. The Bill has to be reported first, then only I can. give the timing. It is not reported in the The Bill can be circulated. Rajya Sabha. ('Intemtp-tions). Let me inform the Members (Amendment) Bill has . that the Constitution been passed in the Lok Sabha. It has to undergo certain process before it is reported in the Rajya Sabha. It is circulated to all of you so that you can go through it. After it is reported here, then only I can givte titae for voting.

SHRI P. UPENDRA: But we were told that it will be at 1.00 P.M.

THE DEPUTY CHAIRMAN: You { were informally told by someone, not me. The Chair cannot give informal inforatiatioa to you. The Chair can-not give informal information to you. The Chair can only give you very formal information. That only can take place. Every minute I am ask- Ing as to when it is coming and being MUMrtOi. Okay? I will tafcrm you as ! scon as it comes.

श्री जगदीश प्रसाद माथर : (उत्तर प्रदेश) : मैंडम, यह बहुत इम्पोर्टेन्ट बिल है, हम इसका स्वागत करेगे। लेकिन, यह इस सरकार की ग्रनिश्चितता का एक उदाहरण है कि किस प्रकार से मैनेज **करती है।** 

उपसभापति : नहीं, नहीं।

श्री जगदीश प्रसाद माथर : यदि यह विल लाना था तो इतने दिन से सेंशन चल रहा था पहले **ग्रा जाना चाहिए था । हमारा** इसमें सहयोग है पूरा, लेकिन यह उचित नहीं है इस प्रकार सं करना। फिर दूसरा, महोदया, ... (श्यवधान)...

भी एस० बी० चव्हाण : आपसं कहना चाहुगा कि इस किस्म से, ग्राखिरी रोज इस किस्म से इसका लाना उचित नहीं है, यह मैं भी जानता हूं। लेकिन, कन्सलटेशन जो अप्रोजीशन साथ बार बार करना पड़ा, उसकी धजह संदेर हो गई है वरना देशराकोई इंटेन्शन डेलिबेटरी करना नहीं है।...

श्री जगदीश प्रसाद माधुर : डेलिब्रेटरी नहीं है, हमारा सहयोग है । दूसरा, मैं यह कहना चाहंगा **इस संबंध** में, कि सरकार की भ्रोर स यह बात कही जा रही है...(व्यवधान)... इस बात को पूरा कर लेने दीजिए । एक बात सरकार की छोर से कही जा रही है . . . (व्यवधान) . . .

SHRI DIPEN GHOSH: Madam, we have already agreed that without discussion we will pass it. Now we must know the time also.

THE DEPUTY CHAIRMAN: Mr. Dipen Ghosh, there is a certain procedure. It is a Bill which is not reported in the House. It has not officially come from the Lok Sabha. I sitting in the Chair, cannot do that... (Interruptions)...

SHRI S. JAIPAL REDDY: It has been circulated.

THE DEPUTY CHAIRMAN: That it has been circulated is a different matter. But reporting ha<sub>s</sub> to be done officially.

## भी जगवीस प्रसाद मायुर : मँडम, दूसरी वात यह है...(व्यवधार)...

THE DEPUTY CHAIRMAN; Now, let me again explain to you. Bills are circulated. But as long as the Bill is not reported, I cannot give the time of voting. It will be wrong. I cannot do anything wrong from the Chair... (Interruptions)...

श्री जगदीश प्रसाद माथुर : मैंडम, इसी के साथ में एक बात की श्रोर श्रापका ध्यान और मार्किषत करना चाहता हूं कि कई बार ऐसा हुआ है और आज भी आज की बिजनेस लिस्ट में एकदम से या गया है चिंता मोहन जी का प्रस्ताव.... (व्यवधान)...

उपसमापति ः वैठिए न । उसको बोलने दीजिए।

भी जगसीश प्रसाद साथुर: श्री चिता मोहन जी का ड्रग पालिसी डिसक न रखा है। पिछले पन्द्रह दिन की जो विजनस लिस्ट है, उसमें कहीं भी इसका उल्लेख नहीं है और एकदम से लाकर डिसकतन कराना ठीक नहीं होता। एक बार नहीं, दो बार नहीं, इस प्रकार के कई उदाहरण इस हाऊस में ग्रा चुके हैं कि बिजनेस लिस्ट में कहीं उल्लेख नहीं होता, पहले से जो कार्यक्रम घोषित होता है उसमें कहीं नहीं होता और एकदम से लाकर के रख देते हैं। मेरा अनुरोध है कि ड्रग पालिसी पर वहस भाज ग्राप कराएं, लेकिन लाभ नहीं होगा। इस प्रकार की गल्तियां नहीं होनी चाहिएं सरकार की झोर से ।

THE DEPUTY CHAIRMAN: He is very correct.

SHRI S. JAIPAL REDDY: Madam, I agree with Mr. Mathur. Madam, I also wfah to draw your attention to this particular item. How can this note be discused straight straightway in the House?

THE DEPUTY CHAIRMAN: Which note?

JAIPAL REDDY: Background Note on Review of Drug Policy.

**श्री सिकन्दर धक्त:** (मध्य प्रदेश) : मैडम, उम पालिसी पर क्राज डिसकसन का जो है, बह कभी विजनेस एडवायजरी कमेटी के सामने भी नहीं आया । अब यह सोचना चाहिए कि यह क्या है ? यव बाहें ले ग्राना, कोई ठीक नहीं है . . . (व्यवधान) . . . .

واست ہے۔ اُناکون کھیک نہیں۔

SHRI S. JAIPAL REDDY: We would like to know as to how it was included in the Order Paper... (Interruptions) ...

SHRI YASHWANT SINHA: It should be taken off the Order Paper. ... (Interruptions) ...

SHRI S. JAIPAL REDDY: We would like to knof, in the first place, as to how it is included in the Order. Paper.

SHRI YASHWANT. SINHA: We.. can't discuss this.

श्री जगवीश प्रसाद माथर : मैडम, पहले कभी इसका जिक नहीं ग्राया । बार-बार इस सरकार की तरक से ऐसा हो जाता है कि बिना सूचना दिए, दिना डिसकम किए कोई चीज एकदम से ले भाते हैं।

<sup>†[]</sup> Transliteration in Arabic. Script. -

SHRI S- JAIPAL REDDY; We suggest that the Chair be not disturbed by the Minister.

THE DEPUTY CHAIRMAN: He is taking my permission. Otherwise you will say that he went away and he didn't get my permission.

SHRI G. SWAMINATHAN (Tamil Nadu): Madam, this Drug Policy, because it has suddenly come, we do not know whether it will be taken up today... (Interruptions) ... We need some time to g<sub>0</sub> into it and study the policy. It cannot be suddenly taken up.

SHRI S. JAIPAL REDDY: We would like to know, in the nrst place, how it got included in the Agenda.

SHRI G. SWAMINATHAN: for<sub>e</sub> there is a discussion, we should study the paper. It is a very important matter. It cannot be suddenly rushed through. And v/e don't know when it is going to be taken up and whether it is going to be taken up or not .. . (Interruptions) ...

THE DEPUTY CHAIRMAN: I wiU explain to you how it came. The thing is that Members were quite agitated-Will you please take your seat, Mr. Swaminathan?about this Drug Policy, and there were many questions also asked on this subject. Perhaps, considering that<sub>5</sub> the Minister has brought it. But it is entirely up to the House to discuss it or not to discuss it... (Interruptions) ...

SHRI S. JAIPAL REDDY: The Minister can only bring it to your notice. He cannot include it on his own.

SHRI G. SWAMINATHAN: Madam, we need time to study the matter because it is an important matter. It cannot be suddenly rushed through at the end of the session.

SHRI, S. JAIPAL REDDY: If the Minister were so sincere, he would have brought it to your notice. We attach tremendous importance to this issue. (Interrtiptions)

SHRI G. SWAMINATHAN": It cannot be rushed through like this. It Is not fair because it is a matter which has been hanging fire for a period of years. Now, suddenly they bring report. That report itself is very-hazy. The itself is not clear on many points. It is so vague. We do not understand anything about the report. I don't think it is fair to press the report on the last day of the session . . . (Interruptions)

SHRI YASHWANT SINHA: Madam, let me tall you one thing.

SHRI G. SWAMINATHAN: In the next session we will take it up... (Interrtiptions)

SHRI YASHWANT SINHA: A similar motion had been moved about the Dunkel Draft also... (Interruptions)

Nobody lias bothered to bring that before the House. We have been pressing for a discussion on that... (Interruptions)

THE DEPUTY CHAIRMAN: Let us delete it.

SHRI AJIT P. K. JOGI: If that is the sense of the House let us delete it.

SHRI YASHWANT SINHA: We cannot discuss it today.

SHRI G. SWAMINATHAN: We have to wait. We have to get time for it. We have to'go thoroughly into the matter.

SHRI AJIT P. K. JOGI: It cannot be taken up today, no... (Interruptions)

It should not be taken up, if that is the sense of the House. It should not be taken up today.

THE DEPUTY CHAIRMAN: There was a demand by the Members.

SHRI G. SWAMINATHAN': It is very unfair to the House to rush . it through like this... (Interruptions')

SHRI DIPEN GHOSH: It is intended to give more benefits to multinationals.

SHRI AJIT P. K. JOGI: It cannot :be rushed through like this. The demand  $i_{\rm s}$  to deliberate on it.

THE DEPUTY CHAIRMAN: The demand was that there should be a discussion on the Drug Policy, and the Mini! iter had given an assurance to this House... (Interruptions) Keeping that in view the Minister brought it with good intentions of discussing it. He brought it before the end of the 'session. There was so much of heavy busin ess on all the previous days. We could not do it. Perhaps that is the reason why the Minister has brought it. I for the House to agree or not to agree. That is a different matter ... (Interruptions) But the Government s intention should not be doubted.

SHRI G. SWAMINATHAN: The Dunkel Report was placed a month ago. What has happened to that? This comes, and within two days it is being rushed through. It is not fair. That gets precedence. The Dunkel Report should get precedence over the Drug Policy.

श्री सिकायर बहुत : चेयरमैंन साहिशा, यह बात तो बिल्कुल गलत है, यह खत्म होना चाहिए । उनको सूझा कब कि यह इम्मोटेंट मामला है । यह बात क्या हुइ । यानी बिल्कूल सोते-सोते जागे हैं, मालूम होता है ।

شری سکندر دیخت: چیرمین میامبدید بات تو بالسکل فلط ہے یہ جتم ہونا چاہیدانکوسوجا کریا کہ یہ آب ورخین سط معالل ہے۔ یہ بات کیا بوٹی کے یعنی باسک سو تے مباہمے ہیں معلیٰ ہوتا ہے۔ THE DEPUTY CHAIRMAN; Okay. I take the sense of *the* House. All right. I take the sense of the House.

SHRI G. SWAMINATHAN: The Dunkel Report takes precedence, Ma-darn. .. (Interruptions)

THE DEPUTY CHAIRMAN: Let me take the sense of the House... (Interruptions)

SHRI G. SWAMINATHAN: How is it that you do not take up the Dunkel Report but take up the Drug Policy.., (*Interruptions*)

THE DEPUTY CHAIRMAN: It is not my ruling. I am asking the Members,' to decide, please.

SHRI S. JAIPAL REDDY: Madam, bofove you ask for our opinion, let us understand clearly that this item was included without consideration of the Business Advisory Committee or without your permission. Therefore, it was improperly included in the Order Paper. W<sub>e</sub> are for discussion of the issue, but we have been taken by surprise. Therefore let no imp-lession be created that we are opposed to the discussion.

THE DEPUTY CHAIRMAN: No, no, no, no, no, no, no. Mr. Jaipal Reddy, nobody is going to take that impression. Everybody is going to feel that because you wanted to have a longer and thorough discussion on this Policy, you wanted a longer time. But it has happened in the past also—I have been a Member of this House for a long time—that certain important issues have been brought at the last minute also. But, if the House does not want to discuss it, there should not be any disagreement over that. Okay, don't discuss it.

DR. JINENDRA KUMAR JAIN: Madam.abooit medical education reforms. .. (Interruptions)

THE DEPUTY CHAIRMAN- No. That matter is before the court. That matter is before the court. It Is. sub judice.

<sup>† []</sup> Transliteration in Arabic Script.

SHRI G. SWAMINATHAN: Madam; permit me to say a word. Knowing the subject. want to say that j the Policy ig going to affect 20,00©, j 30,000 small-scale industrial units and \benefit larger industrial units.

THE DEPUTY CHAIRMAN: Agreed.

SHRI G. SWAMINATHAN: That is | what we feel now. Most probably there should be a say on the matter I because it is a serious matter affecting lakhs and lakhs of people engaged in the small-scale sector. Most probably the benefit may go to large industries. That is the sense we are getting.. We nesd time to discuss the matetr because it is a very serious issue affecting many lakhs of people in a lot of small-scale industries. Two riders have been given on that. We should be given time.

THE DEPUTY CHAIRMAN: All right. That is what I said. All right. If the House does not want to agree, we won't discusg it. If that is the sense of the House, let the House say thai the Houes does not want it. Okay, don't discuss it.

Special mentions now.

### भी सिकारदर बक्त : ठीक है । धरम हो गया ।

SHRI G. SWAMINATHAN: Bus then there is one thing \_ Madam. ft has to be taken up in "the next session. They cannot come with a fait accompli before the next session.

... (Interruptions)

We don't want them to come with a fait accompli after the session is over. I want your assurance, Madam, on this subject. They have placed it before the House and they should wait for the House to diseuse it. Otherwise i am afraid tomorrow they may bring out the same policy after the session concludes. We want an assurance from the Minister that behind our back the whole policy will not come by way of an enactment or by way of a rule. I want

an assurance from the Deputy Chair man, because once it has been placed on the Table of the House, our voices have to be heard before a conclusion on it arrived at. Tomorrow if there i« a rule without asking us, it would mean that our say has not ht-ard. (Interruptions)

DEPUTY CHAIRMAN: Mr. Swaminathan, wilj you please now sit down so that we may go ahead with the business Since there is not enough time left and if Members want to discuss these policies for a longer time and if they want to di» cuss it at an appropriate time, then we will take it up at the appropriate time in the next session. This is the only....

SHRI G. SWAMINATHAN: Madam, the assurance that we want is that after having it placed on the Table of the House, a decision on it should be taken after the discussion on it has taken place. We don't want a decision to be taken immediately after the session is over. That is what we are worried about. I do not know what is, their policy. (Interruptions) Within two or three months many things may happen.

THE DEPUTY CHAIRMAN: Mr. Swaminathan, what is your puob-lem, I am not able to understand it.

SHRI G. SWAMINATHAN: Madam, it envisages a serious policy.

THE DEPUTY CHAIRMAN; I am very serious,

SHRi G. SWAMINATHAN: Madam, it will affect thousands of small scale industries. Now, it has been placed before the House for a discusion. My worry is that without our discussion they may bring it into a sart at a rule fait accompli. So, having placed it • on the Table ,let us be given time so that we may discuss it. After that they should take a decision on it because it affects so many thousands of small-seala industries people.

THE DEPUTY CHAIRMAN: You want that this policy should be laid on the Table of the House, but not discussed?

SHRI G. SWAMINATHAN; No. We want it to be discussed in the next session. In the meanwhile I do not want anything to happen on that policy, because if they d0 that, most probably . . . (Interruptions). 1 want that nothing should be dene without hearing us.

THE DEPUTY CHAIRMAN. We don't have the Minister concerned just now. When the Minister comes, I will ask him We are not discussing it just now.

श्री सस्य प्रकाश भावतीय : महोदया, मैं चीथी बार ध्यान आकृषित कर रहा ह । भारत के रक्षा मती की भीग याजा के सम्बन्ध में ...(ब्यवसान)

उपसंजापति : भारत के रखा मती, हैं वहीं ।

ी सत्य प्रकाश गालवीय: मैं केवल आपके माध्यम से सरकार का ध्यान प्राकृषित करना चाहरा हूं। कई बार यहां पहले भी उठा चुका हूं। पहली बार ऐसा हुन्ना है कि कोई मंत्री विदेश आता है और सदत को अवगत गहीं कराया जा रहा है।

डा. अबरार अहमद (राजस्थान) : मैंडम, मिक्क इण्डस्ट्रीज १२ जो वहस चल रही थी, वह इसके बाद चान होगी या कब होगी ?

उपसभापति : ग्रभी हो रही है । शर्मा जी, कुछ समस्या उठारहे हैं। वह हो जाए, फिर मैं भुरू करती हूं।

श्री कृष्ण लाल शर्मा : महोदधा,
में बहुत गंभीरता से यह बात कहना
चाहता हूं। श्रीपके माध्या से इस तरकार
के ध्यात में लाना चात्ता हूं कि प्रतिभूति बोटाले के बारे हैं जो लोग भी
तथ्य जुटाने में लगे हुए हैं, उनकी किसी

न किसी तरह में डरा, ध्रमका कर, उन पर दबावं डाला जो रहा है। ग्रभी-ग्रभी समाचार पत्नों में यह रिपोर्ट छ्यी है कि उम्बई से चीक इंकम टॅक्स कमिश्नर मिं ... (स्थवधान)

उपसमापति: जो मेस्बर नहीं है इस हाउस के, कृषया उतका नाम त सें तो बहुतर है।

श्री कृष्ण लाल शर्मा : ठीज है, दूसरे इन्यम टैक्स किम्मनर हैं। यह दो सोनियर श्राफिसर जिन्होंने हर्षद मेहत। के यहां रेड किया था और जो अभी भी अपेन दलाल के मामले में जान कर रहे हैं, उनको ट्रासफर किया जा रहा है । यहले के लाधवन को मजबर जिला परा और सीन्यर श्रीक्सर को ...(अवधान)

भी अजीत जोगी : यह जे०पी०सी० में उठाए, यहां क्यों उठा रहे हैं ।

भी कृष्ण<sub>े</sub> लाल शर्मा : प्राप्त सूनिए जरा ...(**ध्यवधान) य**ह सब छपा है ।

श्री राम दास अग्रवाल (राजस्थान): पोटाल कांड से इतना इरने की जरूरत नहीं है ...(श्यवधात)

श्री कृष्ण हाल शर्मा: एक सी०वी० श्राई० श्राफिशर को जांच छोड़ने पर मजबर किया गया । भैं चाहता हूं कि गृह मंत्री जी यहां मौजूद हैं । वे इस बारे में यह श्राश्वासन दें कि जो श्राफिसर प्रतिभूति घोटाले की जांच कर रहे हैं और सथ्य सामने ला रहे हैं, उन पर किसी प्रकार का कोई दबाव न डाला जाए, श्रोर ... (व्यवशाम) ऐसा श्राश्वासन सरकार दे ।

श्री संघ त्रिय गौतम : दोषी लोगों की श्राप मदद करना चाहते हैं .... (व्यक्ष्यकार)